

**SPECIAL BENCH**

**ITEM NO.131**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (CAA) No.08/ALD/2023 IN CA (CAA) No.19/ALD/2022**  
**(Second Motion)**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ECONOMY COMMOTRADE PVT. LTD. WITH PASHUPATI LAMINATORS PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>230/ 232 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Aman Kumar Dwivedi, Adv. : *For the Petitioner*  
Sh. Pradeep Singh Sisodia, CGSC : *For the ROC*  
Sh. Gaurav Mahajan, Proxy for : *For the I.T. Deptt.*  
Sh. Krishna Agarwal, Sr. S.C.  
Sh. Ajit Kumar Singh, AOL : *For the O.L. Alld.*

**ORDER**

- 1. In this case, the reports on behalf of the Income Tax Department, ROC, RD and OL have already been filed.**
- 2. Let the matter be adjourned for final hearing before the Regular Bench on 23<sup>rd</sup> August, 2024.**

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Manni Sankariah Shanmuga Sundaram)**  
**Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*